

[Shri Birinder Singh]

foodgrains. Their consumption leads to sure death and there is no antidote for them. These drugs are freely sold by the drug shops and are accessible to all, including children and women. Resultantly, these are very commonly being used as a sure means to suicide.

Therefore, I would request the Ministry of Agriculture, and the Ministry of Health and Family Welfare to take cognizance of this menace. The sale and purchase of the above drugs should be restricted and regulated. They should be included in the list of 'scheduled drugs'. The buyer should be made personally responsible for its custody and its intended use within a stipulated period. There should be some limited shops which should be given the permit to sell these drugs.

By taking these precautionary measures, we can obviate the menace and avoid these tragedies.

**(iii) Need to take steps to enhance the earnings of handloom weavers, particularly those of Nagpur region**

SHRI BANWARI LAL PUROHIT (Nagpur): Sir, I would like to draw the attention of the House towards the miserable condition of about 50,000 handloom weavers of Nagpur region. On one handloom, the entire family has to work hard throughout the day. The net earning by way of wages of the weavers family is only Rs. 11 a day. There is tremendous discontentment because of low wages. In spite of various representations, neither the State Government nor the Central Government has taken any cognizance of the pitiable condition of handloom weaver. I earnestly urge upon the Government of India to take immediate steps to ensure that the net earning of the handloom weavers is increased at least to Rs. 20 a day so that they are able to meet minimum needs of life. Minister of Textiles may please consider this sympathetically.

**(iv) Need to declare Chambal Complex as National Park**

SHRI JUJHAR SINGH (Jhalawar): Sir,

forty kilometres upstream of Kota town, there are remnants of rich historical and cultural heritage spread on either bank of the Chambhal river. Bodoli Temple on the right bank and Bhansord Garh Fort on the left bank along with Durra Game Sanctuary adjoining them, are places of attraction for the tourists.

Besides the temples and the forts, the forests in the valley of river Chambal itself on either side have had rich wild life in the past and it attracted nature-lovers and sportsmen for years together. The attractions have increased with the construction of Kota Dam and the Jawahar Sagar, Rana Pratap Sagar and Gandhi Sagar Dams upstream on the river. The long and deep stretch of water can be further utilised for water sports and for fishing by tourists.

In view of these facts, I shall request the hon. Minister of Tourism, Government of India to declare the whole Chambal complex as a National Park, with provision of water sports in the long pool of the river.

12.14 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

**(v) Need to direct-Banks and Financial Institution to make available credit on soft terms to entrepreneurs in Rayalseema region of Andhra Pradesh**

SHRI E. AYYAPU REDDY (Kurnool): Sir, Rayalaseema region in Andhra Pradesh is in the hard core of drought-prone areas identified by the Government of India. In spite of DPAP, no progress has been made in alleviating the sufferings of the people, overwhelming majority of whom are below the poverty line. The economy of the region has not shown any improvement whatsoever for the last thirty years. The area is rich in mineral wealth. Barytes, lime stone, iron ore, slabs and diamonds etc. are available for commercial and industrial exploitation. Geologists have identified this basin as one of the richest in underground mineral formations including water. But so far the Central Government has not located any major industry in the public sector in this area. In order to encourage mineral based